National Company Law Tribunal

Allahabad Bench

CP NO. 170/ALD/2017.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Nagendra Nath Tiwari Vs. Prism Industrial Complex Limitations Section of the Companies Act/18 B code: U/S 7 (10) of Companies Act, 2013.

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

2.

C.P. No. 170/ALD/2017

Sri Rakesh Kumar for the petitioner. As per the memo submitted earlier, the case has been already adjourned to 28th February, 2018.

The matter to be listed on 28th Feb. 2018.

Date: 23/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturveai, Member(Judicial)